t[Training to Indian Hockey Team

Written Answers

- 583. SHRI PRAKASH VIR SHASTR1: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) the progress made in regard to the proposal put forward by the Punjab Government to the effect that the State Government were prepared to meet the financial burden for giving training to the Indian Hockey Team;
- (b) whether Government proposed to give special training to the hockey team before sending it to the next Olympics and
- (c) if so, what is the programme formulated in this regard?]

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप मंत्री (श्री अरविन्द नेताम) : (क) 1 मार्च, 1975 क्वालालम्पुर में होने वाली तृतीय विश्व कप हाकी प्रतियोगिता के लिए भारतीय हाकी टीम को पंजाब सरकार के तत्वावधान में प्रशिक्षण दिया गया है और उसके लिए वित्तीय सहायता भी पंजाब सरकार द्वारा दी गई थी।

(ख) ग्रीर (ग) ग्रव चुकि नियमित है इसलिए 1976 के ग्रौलम्पिक खेलों के लिए भारतीय हाकी टीम को कोचिंग तथा प्रशिक्षण देने का कार्यक्रम उक्त संघ द्वारा ही तैयार किया जाएगा । भारत सरकार, नेताजी सुभाष राष्ट्रीय खेल संस्थान, पटियाला के तत्वावधान में प्रशिक्षण की सुविधाओं सहित संघ को सभी प्रकार की सहायता प्रदान करेगी ।

ttTHE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) The Indian Hoslay Team for the 3rd World Curt Indian Hockey Team for the 3rd World Cup Hockey Tournament being held at Kuala Lumpur from 1st March, 1975, has been trained under the auspices of, and with the former of the statement of the s financial assistance rendered by the Government of Punjab.

(b) and (c) Now that a regularly constituted Indian Hockey Federation is in existence, the programme of coaching and training of the Indian Hockey Team for the Olympic Games, 1976, will be prepared by that Federation. Government of India would provide to the Federation all assistance, including training facilities under the auspices of the Netaji Subhas National Institute of Sports, Patiala.]

Central Government Residential Flats in Calcutta

- 584. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) what is the number of Central Go vernment residential flats and buildings in Calcutta for rental purposes;
- (b) what ;ire the conditions for being eligible for such accommodation; and
- (c) whether non-Government employees have been allotted any such flat or house; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) 1,651 out of which 1,607 are Government owned, 31 leased and 13 requisitioned.

- (b) An officer is eligible for allotment of a general pool residence, if he is employed in an office which has been de clared as an eligible office under the Allotment Rules. Normally, an office, which is situated within the jurisdiction of the Calcutta Corporation and the Howrah Municipality and is part of the Secretariat or an Attached/Subordinate office of a Ministry of the Government of India whose staff is paid from the Con of India, whose staff is paid from the Con solidated Fund of India and which has no separate pool of accommodation for its staff, is considered as an eligible office.
 - (c) No, Sir.

585. [Transferred ft the 6th March, 1975.]

Special Legislation for Protection of Monuments in Delhi

586. SHRI K.P. SINGH DEO: SHRI LOKANATH MISRA: SHRI M.P. VERMA: SHRI S1TARAM SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the highpowered committee of the representatives

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- of the Delhi Administration and the Archaeological Survey of India has recommended for special legislation to protect all monuments in Delhi: and
- (b) if so, what action Government have

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) The Ancient Monuments and Archaeological Sites and Remains Act, 1958 empowers the Union Government to protect the monuments of national importance. At a meeting of the officers of the Delhi Administration and the Archaeological Survey of India it was felt that the responsibility for the protection of monuments of historic and artistic interest which have not been declared as monuments of national importance should be entrusted to the Delhi Administration and for this purpose fresh legislation be enacted, if necessary. The matter is being examined in greater details by the Delhi Administration.

Occupation of Government Accommodation by Ex-M. Ps.

587. SHRI SUHRID MULLICK CHOUDHURY: SHRI SASANKASEKHAR SANYAL

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that some exmembers of Parliament are still in occupation of residences allotted to them as M. Ps. in Delhi;
- (b) if so, what is the expenditure incurred on and the rent realised from each such residence after they ceased to be members of Parliament; and
- (c) what action Government have taken to get these residences vacated.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) and (c) The information is being collected and a statement will be laid on the Table of the House in due course.

Food Shortage in West Bengal

588. SHRI KALYAN ROY: BHOLA SHRI PRASAD :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to Starred Question 448 given in the Rajya Sabha on the 4th December, 1974 and state:

- (a) whether Government are aware that an acute food shortage has developed in West Bengal because of total failure in the procurement drive:
- (b) what has been the procurement target in 1973-74 and 1974-75 and what has been the procurement during that period; and
- (c) what quantity of rice has been sent to that State from the Central Pool during last six months till the end of January, 1975.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM); (a) Though the Food situation in West Bengal is not comfortable, it is not correct to say that the procurement drive in West Bengal has totally failed. The quantity of rice (including paddy in terms of rice) procured in West Bengal is more than what was procured during the corresponding period of last year.

(b) A target of 5 lakh tonnes of rice was fixed for the 1973-74 and 1974-75 seasons each against which a quantity of 1 -59 lakh tonnes of rice was procured during the 1973-74 season. 1 -36 lakh tonnes of rice has already been procured during the current season upto 22-2T975 and the procurement is still going on. The pro curement of rice during the corresponding period of the last season was only 1 -06 lakh tonnes.

No other grain is procured in West

(c) During the period 1-8-74 to 31-1-75 a total quantity of 1,51,300 tonnes of rice has been supplied to the state of West Bengal against an allotment of 1,68,000 tonnes from the Central Pool.

Maintenance of Roads in Calcutta by Calcutta Metropolitan Development Authority

589. SHRI KALYAN ROY: SHRI BHOLA PRASAD:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Unstarred Question 543 given in the Rajya Sabha on the 24th November, 1971 and state

- (a) whether major works and reconstruction of roads in Calcutta and its neighbouring areas by C.M.D.A. have been completed
 - (b) if so, what are details thereof;
- (c) what is the amount so far spent on that account;